

(c) by when it is likely to materialize?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE:
(SHRI S.S. PALANIMANICKAM): (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Decline in growth rate of agriculture

2278. DR. GYAN PRAKASH PILANIA: Will the Minister of FINANCE be pleased to state:

(a) the growth rate in agriculture sector during the past five years (2000-01, 2001-02, 2002-03, 2003-04 and 2004-05);

(b) how does above growth rate compare with other sectors, during that period, sector-wise;

(c) what are the reasons for sharp decline in growth rate in agriculture sector, during 2004-05; and

(d) what steps Government intends to take to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI S.S. PALANIMANICKAM): (a) and (b) As per the data released by the Central Statistical Organisation, the sectoral real growth rates in Gross Domestic product (GDP) at factor cost during 2000-01 to 2004-05 are as follows:

Item	Percentage change over the previous year				
	2000-01	2001-02	2002-03	2003-04(Q)	2004-05(R)
I Agriculture & allied	-0.1	6.3	-7.0	9.6	1.1
II Industry	6.5	3.6	6.6	6.6	7.7
Mining & quarrying	2.4	2.5	9.0	6.4	4.5
Manufacturing	7.4	3.6	6.5	6.9	9.2
Electricity, gas & water supply	4.3	3.7	3.1	3.7	5.5
Construction	6.7	4.0	7.3	7.0	5.2
III Services	5.5	6.8	7.9	9.1	8.9
Trade, hotels, transport & communications	6.8	9.0	9.8	11.8	11.4
Financial services	3.5	4.5	8.7	7.1	7.1
Community, social & personal services	5.2	5.1	3.9	5.8	5.9
TOTAL (GDP at factor cost (I+II+III))	4.4	5.8	4.0	8.5	6.9

Q.: Quick estimates; R. Revised estimates

(c) The sharp decline in growth rate of agriculture sector during 2004-05, was mainly due to the decline in the production of agricultural crops during the kharif season.

(d) The Government has taken a number of measures to achieve higher growth of the economy, including the agriculture sector. These, *inter alia*, include emphasis on enhanced public investment, diversifying agriculture, promotion of public-private partnership for infrastructure development and facilitating growth in industries and services sector through an enabling policy environment. The various measures are expected to have a favourable impact on the economy.

Under-invoicing by drug companies

2279. SHRI NANDI YELLAIAH: Will the Minister of FINANCE be pleased to state:

(a) whether a large number of cases are pending with Government against drug companies for over/under-invoicing;

(b) if so, the details thereof including the names of such companies and the amount of duties and loss of Foreign Exchange due to over/under-invoicing for 2000-01, 2001-02 and 2002-03, case-wise;

(c) the amount realised due to regularisation of such financial irregularities for 2000-01, 2001-02 and 2002-03, company-wise;

(d) the reasons for delay, if any, in deciding these cases;

(e) the remedial measures taken by the Government for timely settlement of such cases; and

(f) the results obtained thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes, Sir. Some cases of under-invoicing by drug companies have been detected as given in Statement (See below). But no case of over-invoicing has been detected.